

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)

Joint Sitting of COURT No. 1 & 2

FARIDKOT HOUSEDate: 21st May, 2015

TIME: 10.30 A.M.

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER

HON'BLE MR JUSTICE M.S. Nambiar
JUDICIAL MEMBER

HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER

HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER

HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT NO. 1			
FOR DIRECTIONS			
1.	R.A No. 13/2015 in Original Application No. 35/2015	M/s D.S.M. Sugar Distillery Division, Asmoli Vs Shailesh Singh & Ors.	Mr. Mahesh Shrivastava, Adv. for Applicant Mr. Yash Pal, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R – 2 & 3 Mr. Rajkumar, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 & 6
FOR ADMISSION			
2.	M.A No. 501/2015 in Original Application No. 196/2014	Krishan Kant Singh Vs M/s Aqua Plumbing Pvt. Ltd.	Mr. Sudhir Kulshreshtha, Adv. for Applicant in Misc. Application
AFTER NOTICE			
3.	Original Application No. 124/2015	Sumitra Devi Vs CPCB & Ors.	Mr. Satya Narayan Vashishth, Adv. for Applicant Mr. Rajkumar, Adv. for R - 1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 6 to 8
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 225/2014	Biswarajan Paramguru & Ors. Vs Union of India & Ors.	Mr. Rajesh Aggarwal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rajkumar, Adv. for R - 2 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Ms. Vanita Bhargava, Adv. for R – 5
FOR HEARING			
5.	Original Application No. 21(T _{Hc})/2013 (M.A No. 60/2014, M.A No. 61/2014, M.A No. 62/2014 & M.A No. 66/2014)	Davinder Kumar Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Mr. Raj Kumar, Adv. for R – 3 Mr. Anil Soni, Adv. for R – 4 to 6 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. Mr. A.R. Takkar, Adv. for R – 8 & 9 Mr. Shubham Bhalla, Adv. for R – 10 & 11 Mr. Arun Bhardwaj, Adv. for R - 16

6.	Original Application No. 318/2013 State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand State of Madhya Pradesh State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu & Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Meghalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep Puducherry	Rajendra Singh Bhandari Vs State of U.K. & Ors.	Mr. Neeraj K. Jain, Sr. Adv. along with Ms. Aniruddh Joshi, Adv. for Applicant Mr. Rahul Verma, Adv. for R – 1 & 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Gurinderjit, Adv. Mr. N.P. Singh, Adv. for GNCTD Mr. Ranjan Mukherjee, Adv. Mr. Sapam Biswajit, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhall, Adv. for UT of Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for State of Nagaland Mrs. G. Indira, Adv. for UT of Andaman & Nicobar Administration Ms. Antima Bazaz, Adv. for State of J & K Ms. Prerna Singh, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Ms. Savitri Pandey, Adv. for State of U.P Mr. C.D. Singh, Adv. for State of Chhattisgarh Mr. Alok Kumar, Adv. for UT of Daman & Diu and Dadar & Nagar Haveli Mr. Suryanarayan Singh, AAG for State of H.P. Mr. Devashish Bharuka, Adv. for State of Jharkhand Ms. Hemantika Wahni, Adv.
7.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R - 1 Ms. Savitri Pandey, Adv. for R - 2 to 5, 10 & 11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R - 19
8.	Original Application No. 102/2014 (M.A No. 667/2014, M.A No. 686/2014, M.A No. 781/2014, M.A No. 858/2014, M.A No. 872/2014, M.A No. 874/2014, M.A No. 895/2014, M.A No. 42/2015, M.A No. 287/2015 & M.A No. 325/2015)	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren, Adv. for R–3, 8 & 73 Ms. Sunieta Ojha, Adv. for R – 4, 12 & 128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16

			<p>Mr. Atul Jha, Adv. for R-17, 36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R – 24, 43 & 105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R – 30, 50, 70, 92 & 112 Mr. Bikas Kar Gupta, Adv. for R – 31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R – 52, 94, 114 & 126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. Yogesh Kanna, Adv. for R - 49 Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Mr. Manjit Singh, Sr. Adv. along with Ms. Nupur Chaudhary, Adv. for R-81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R – 90, 110 & 127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R - 129 Mr. P. Sharma, Adv. for State of Mizoram</p>
9.	Original Application No. 199/2014	Almitra H. Patel & Anr. Vs Union of India & Ors.	<p>Mr. Abhishek Roy, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. Kankana Anandhara, Adv. for R – 3 Mr. Anil Soni, Adv. for R - 4 Mr. Mukesh Verma, Adv. for R – 6 Mr. Rajeev Kumar, Adv. for R – 7</p>

			<p>Ms. K. Enatoli Sema, Adv. for R – 8 Mrs. Aruna Mathur, Adv. for R – 39 Dr. Abhishek Atrey, Adv. Mr. Puja Kalra, Adv. Mr. Pradeep Mishra, Adv. for U.P.P.C.B Mr. Vijay Panjwani, Adv. for CPCB Mr. Bikas Kar Gupta, Adv. Mr. Nikhil Nayyar, Adv. for Telangana P.C.B Mr. S.S. Shamsbery, Adv. for State of Rajasthan Mr. Suryanarayan Singh, Adv. for State of Himachal Pradesh Mr. Anil Grover, AG along with Mr. Raman Yadav, Adv. for State of U.P Mr. Guntur Pramod, Adv. for State of Andhra Pradesh Mr. K.V. Jagdishvaran, Adv. for Andaman & Nicobar Island Mr. Biraja Mahapatra, Adv. for DPCC Mr. Sunil Satyarthi, Adv. Mr. Shivendra Dwivedi, Adv. for State of Haryana Mr. Amit Agarwal, Adv. for W.B. P.C.B Mr. Rahul Verma, Adv. for State of Uttarakhand Mr. Sapan Biswojit Meifai, Adv. for State of Manipur Mr. Sunny Choudhary, Adv. for M.P. P.C.B Mr. Pragyam Sharma, Adv. for State of Mizoram Mr. S.Mishra, Adv. for State of Odisha Ms. Bansuri Swaraj, Adv. for State of Goa Ms. Aprajita Mukherjee, Adv. for State of Meghalaya Mr. S. Panda, Adv. for Odisha S.P.C.B Mr. K. Vijay Kumar, Adv. for State of Sikkim Mr. Devraj Ashok, Adv. Mr. Tayenjam Momo, Adv. Mr. M. Yogesh Kanna, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Sunil Satyarthi, Adv. for Delhi Cantonment Board Mr. Jogy Scaria, Adv.</p>
CASES OF COURT NO. 2			
AFTER NOTICE			
10.	Original Application No.122/2015.	F Block Resident Welfare Association Vs. State of U.P. & Ors.	<p>Mr. Dipesh Choudhary, & Mr. Aditya N. Prasad, Advs. For the Applicant.</p> <p>Ms. Savitri Pandey, Ms. Azma Parveen, Advs. For R-1 & 3.</p>
11.	Original Application No.142/2015.	Md. Umar Vs. State of U.P. & Ors.	<p>Mr. Mukul Singh, Adv. For the Applicant. Mr. Ankit Verma (Standing counsel of U.P) for R-.1, 3, 4,6,7,8.</p>
FOR COMPLETION OF PLEADINGS			
12.	Original Application No.50/2015 & M.A.No.149/2015, M.A.No.244/2015, & M.A.No.497/2015	Aparna Singh Vs. Union of India & Ors.	<p>Mr. Pradeep Misra, Adv. & Mr. Daleep Kr. Dhayani, Adv. For the Applicant.</p> <p>Mr. Sajid Sultan, Adv. For the Applicant in M.A.No.244/2015. Mr. Vikas Malhotra, Adv. For R-1. Mr. Sanjay Dewan, Adv. For R-2 to 4. Mr. Rajiv Bansal with Mr. Mr. Dhruv Tamta, Advs. For R- 5.</p>

			Mr. Sajadsul Tan and Mr. Amritesh Mishra, Adv. For R-6.
13.	Original Application No. 101/2014.	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. For the Applicants. Mr. Anil Soni, AAG, For R-1. Mr. Shubham Bhalla, Adv. For R-5 Ms. P.Batra Singh, Adv. for MoEF R-3. Mr. S. S. Shamsbery & Mr. Varun Punia, Adv. For R-6 & 7. Ms. Gurinderjeet for Mr. A.R Takkar Mr. S.L Gundli, Sr. L.O (CPCB)
FOR HEARING			
14.	Original Application No.24/2014.	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Adv. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2, 4 & 6 . Mr. Abhishek Paruthi, Adv., for R-3. Mr. Mukesh Verma, Adv. for R-4. Mr. Aditya Singh, Adv. for R-5. Mr. Rahul Verma, Adv. For R-6. Mr. D.K.Dhayani, Adv. for R-7. Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25
15.	Original Application No. 142/2014.	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. Ardhenumauli Kumar Prasad, Adv. & B.V. Niren, CGSC For R-1, 3 & 5. Mr. J.P. Singh, Sr. Adv., Mr. Manoj K. Das, Mr. N. Madan, Adv. For R-2. Mr. Vivek Chib, Adv.For R-4. Mr. Vivek Chib, Adv., Mr. Kushal Gupta, Adv. For MoEF.

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